ITEM NO.213 COURT NO.3 SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDING IN

CIVIL APPEAL NO(S). 12217/2025

STATE OF U.P. & ORS. APPELLANT(S)

VERSUS

SATYA PAL PANWAR RESPONDENT(S)

DATE : 22-08-2026

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SANJEEV SACHDEVA
DR. (MS.) MONIKA GUSAIN, SENIOR ADVOCATE
SHRI NEERAJ SHEKHAR, ADVOCATE-ON-RECORD
SHRI DHRUV GAUTAM, ADVOCATE-ON-RECORD

For Appellant(s) : Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.
Mr. Ankur Agnihotri, Adv.

For Respondent(s) : Mr. S.S.Singh, Sr. Adv.
Mr. Anil Kumar Verma, AOR

As we do not find any settlement between the parties, the matter is referred back to Court.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by BORRA LAKSHMI MANIKYA VALLI
Date: 2026.09.08 16:26:25 IST
Reason: